

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-609(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2018**

NAME OF THE COMPANY: SE Investment Ltd. V/s. Soni Realtors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Rajeev Kumar, Advocate for RP

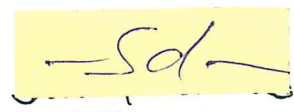
ORDER

CA 626/2018 has been filed by the RP. Ld. Counsel appearing prays for permission to withdraw this application with liberty to file a fresh one as there are certain technical defects.

Dismissed as withdrawn. Liberty granted.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**